

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-43/2015
in
OA-1040/2015**

New Delhi this the 17th day of March, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Shri Debasish Dutta, Age 51 years,
S/o Late Sh. C. C. Dutta,
N-39, Kalkaji,
New Delhi. Petitioner

(By Advocate: Shri Rajesh Chauhan for Sh. Sachin Chauhan)

Versus

1. Sh. Shri Rajiv Mehrishi,
Secretary,
Ministry of Finance ,
North Block, New Delhi.
2. Sh. D. P. Singh,
Commissioner of Customs,
Import and General Commissionerate,
New Customs House ,
Near IGI Airport ,
New Delhi-110037. Respondents

(By Advocate: Mr. R.N. Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. When this matter is taken up for hearing, learned counsel for the respondents produced an order dated 10.04.2015 of Hon'ble High Court of Delhi passed in Writ Petition No. 3439/2015 filed against order of this Tribunal whereunder the Hon'ble High Court observed that the respondent in Writ Petition who is applicant in the OA, will

not proceed in the contempt proceedings, pending consideration of the present Writ Petition and listed the Writ Petition on 14.05.2015.

3. In the circumstances, the CP is closed and notices issued to the respondents are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law once the said WP is finally decided. No costs.

(Shekhar Agarwal)
Member (A)

/ns/

(V. Ajay Kumar)
Member (J)